

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 657 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present:

For Appellant: Mr. Dhruv Mehta, Sr. Advocate with Mr. PBA Srinivasan and Mr. Avinash Mohapatra, Advocates.

**For Respondents: Mr. Orijit Chatterjee, Ms. Swati Dalmia, Mr. Yash Tandon, Ms. Supriyo Chaudhuri, Advocates for R-1.
Mr. Ramji Srinivasan, Sr. Advocate with Mr. Sikhar Singh, Mr. Aman Singhania, Advocates for R-2.**

ORDER
(Virtual Mode)

21.09.2020: Pleadings are complete. Written Submissions, not exceeding three pages, may be filed within two weeks.

List the Appeal 'For Hearing' on **05th October, 2020 at 02:00 PM.**

Interim directions to be continued till next date of hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./gc